

**THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND
ARUNACHAL PRADESH)**

**CORRIGENDUM TO NOTIFICATION NO.HC.XI-10/2013/22/RC
dated 31.03.2014**

No.HC.XI-10/2013/64/RC, dated 12th March, 2015 # # # In the **Notification No.HC.XI-10/2013/22/RC dated 31.03.2014** as regards amendment of Chapter-II, Rules-II & III of the Gauhati High Court Rules issued by this Registry, the sentence "Hon'ble the Gauhati High Court has been pleased to amend Chapter-II, Rules-II & III of the Gauhati High Court (ACC) Rules in the following manner, with immediate effect....." appearing in the 1st paragraph may be read as "***Hon'ble the Gauhati High Court has been pleased to amend Chapter II, Rule II and III of the Gauhati High Court Rules in the following manner, with immediate effect.....:***"

By Order,
Sd/- M.A. Ali
REGISTRAR (VIGILANCE)

Memo No. No. HC.XI-10/2013/65-85/RC dated 12.03.2015

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar General, High Court of _____, _____.
7. The Registrar General/ Registrar (Admn.)/ Registrar (Judl.), Gauhati High Court, Guwahati.
8. The Registrar –Cum– Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
10. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
11. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.

12. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
13. The Deputy Director (Printing & Stationery), Assam Govt. Press, Guwahati. (He is requested to publish the notification in the next issue of the official Gazette and send at least 15 copies to the undersigned after publication.)
14. The Publisher, Nagaland Gazette, Nagaland Govt. Press, Kohima/ Mizoram Gazette, Mizoram Govt. Press, Aizawl/ Arunachal Pradesh Gazette, Arunachal Pradesh Govt. Press, Itanagar. (They are requested to publish the notification in the next issue of their respective official Gazette and send at least 15 copies to the undersigned after publication.)
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
16. The Librarian -Cum- Research Officer, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
- ✓ 19. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
20. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.

C. A. to Registrar
REGISTRAR (VIGILANCE)

12-03-15